

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/30444/2024 ARBA/20/2024	SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST,BBSR VS STRIDE HOSPITAL PVT. LTD.	AJODHYA RANJAN DASH VS	// (//
2	D-BLAPL/20640/2024 BLAPL/8080/2024	MANI K, @ K. MANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PADMAPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) TR/0000088/2023
3	D-BLAPL/23498/2024 BLAPL/8081/2024	MOSRAFIL LASKAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BASUDEVPUR /535 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000024/2024
4	D-BLAPL/23548/2024 BLAPL/8082/2024	RAJENDRA TIRIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /115 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000404/2024
5	D-BLAPL/23606/2024 BLAPL/8083/2024	BASUDEV KHILLO VS STATE OF ODISHA	NIRANJAN MAHARANA VS	KORAPUT GRPS /7 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000054/2024
6	D-BLAPL/23613/2024 BLAPL/8084/2024	MAHENDRA CHANDRA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /342 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000762/2024
7	D-BLAPL/23648/2024 BLAPL/8085/2024	JYOTIRAM PADHURIA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /38 /2020 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000013/2021
8	D-BLAPL/23741/2024 BLAPL/8086/2024	HEMALATA MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-3 /97 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0001398/2023
9	D-BLAPL/23765/2024 BLAPL/8087/2024	SISIRA KANTA SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	SURADA /312 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000489/2024
10	D-BLAPL/23680/2024 BLAPL/8088/2024	BICHITRANANDA NAYAK VS STATE OF ODISHA(VIG.)	SANJAY KUMAR DAS VS	MUNIGUDA /148 /2024 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000216/2024
11	D-BLAPL/23767/2024 BLAPL/8089/2024	SUKANTA MALLICK @ AAPU VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /48 /2024 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000047/2024

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12	D-BLAPL/23688/2024 BLAPL/8090/2024	UTTAM ROUTH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BHOGRAI /231 /2020 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000753/2020
13	D-BLAPL/23782/2024 BLAPL/8091/2024	BUDU BADANAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /213 /2022 DISTRICT & SESSIONS JUDGE,JEYPORE CT/0000143/2022
14	D-BLAPL/23783/2024 BLAPL/8092/2024	ABID MOHAMMAD VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LARAMBA /94 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000038/2024
15	D-BLAPL/23690/2024 BLAPL/8093/2024	SUBHA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /395 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000028/2024
16	D-BLAPL/23798/2024 BLAPL/8094/2024	SANTOSH GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /902 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/0000229/2023
17	D-BLAPL/23812/2024 BLAPL/8095/2024	MANORANJAN DORA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000042/2024
18	D-BLAPL/23815/2024 BLAPL/8096/2024	BIKASH DAS @ BHUAN DAS VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /467 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002829/2023
19	D-BLAPL/23694/2024 BLAPL/8097/2024	HRUDANANDA BISWAL @ TULU VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /47 /2017 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000088/2017
20	D-BLAPL/23867/2024 BLAPL/8098/2024	SATYAPRIYA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000014/2024
21	D-BLAPL/23869/2024 BLAPL/8099/2024	SESHADEBA DEEPA @ SESHADDEV DEEPA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000014/2024
22	D-BLAPL/23713/2024 BLAPL/8100/2024	SUKANTA KUMAR RANA @ TULU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /28 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000071/2024
23	D-BLAPL/23817/2024	SHYAMLAL YADAV	SAMARENDRA BAHADUR	/ /0

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	BLAPL/8101/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000017/2024
24	D-BLAPL/23718/2024 BLAPL/8102/2024	GAJENDRA HANS VS STATE OF ODISHA	CHANDANA TRIPATHY VS	INFOVALLY UPD BHUBANESWAR /190 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000391/2024
25	D-BLAPL/23844/2024 BLAPL/8103/2024	RAJENDRA SINGH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /28 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000023/2022
26	D-BLAPL/23855/2024 BLAPL/8104/2024	ANANTA DIGAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SPECIAL CRIME UNIT /8 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000398/2024
27	D-BLAPL/23730/2024 BLAPL/8105/2024	CHANDAN DAS @ BAPI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BADAGODA P.S. /356 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000287/2024
28	D-BLAPL/23859/2024 BLAPL/8106/2024	JADAB JENA @ BULBUL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, RASAGUDA 2(A)CC/0000051/2024
29	D-BLAPL/23861/2024 BLAPL/8107/2024	MITHUN MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR 2(B)CC/0000001/2024
30	D-BLAPL/23732/2024 BLAPL/8108/2024	SAGAR SANTOSH SONUNE VS STATE OF ODISHA	SHYAM MANOHAR VS	KALIMELA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000087/2022
31	D-BLAPL/21480/2024 BLAPL/8109/2024	BHIMA @ RAJU BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	BELLAGUNTHA /277 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000378/2024
32	D-BLAPL/21687/2024 BLAPL/8110/2024	DASA MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PUTASINGH /21 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000038/2021
33	D-BLAPL/21756/2024 BLAPL/8111/2024	PANCHANAN SETHI VS STATE OF ODISHA	ASHOK JENA VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/0000032/2021
34	D-BLAPL/22357/2024 BLAPL/8112/2024	MUNNA LAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /8 /2021 2ND ADJ,CUTTACK(Cuttack)

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35	D-BLAPL/23423/2024 BLAPL/8113/2024	NCB(UNION OF INDIA) DASARATHI TUDU VS STATE OF ODISHA	SATYASHREE MOHANTY VS	Spl/0000024/2021 MANCHESWAR P.S. /474 /2019 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000074/2020
36	D-BLAPL/23166/2024 BLAPL/8114/2024	PRADEEP BHOI VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000068/2022
37	D-BLAPL/23230/2024 BLAPL/8115/2024	ARUNA GOUDA @ ARUN GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000034/2024
38	D-BLAPL/22413/2024 BLAPL/8116/2024	MIKU @ MRUTYUNJAYA NAYAK VS STATE OF ODISHA	SOMANATH SATAPATHY VS	NAYAPALLI P.S. /258 /2020 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0002866/2020
39	D-BLAPL/23457/2024 BLAPL/8117/2024	BHAVITOSH MANDAL @ BHABESH @ BHABATOSH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /78 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000061/2024
40	D-BLAPL/23473/2024 BLAPL/8118/2024	DEEPAK KUMAR JENA VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	DASARATHPUR /85 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001451/2024
41	D-BLAPL/22685/2024 BLAPL/8119/2024	GOVINDA DAS VS STATE OF ODISHA	SANAT KUMAR MISHRA VS	TENTULIKHUNTI /171 /2024 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000031/2024
42	D-BLAPL/23480/2024 BLAPL/8120/2024	UMESH OGRE VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /124 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000126/2024
43	D-BLAPL/22873/2024 BLAPL/8121/2024	KISAN BAGH VS STATE OF ODISHA	T.N.MURTY VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
44	D-BLAPL/23322/2024 BLAPL/8122/2024	PAPU @ SUVENDU PANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /88 /2022 DISTRICT & SESSIONS JUDGE,BHADRAKALINGARAJ ST/0000252/2022
45	D-BLAPL/23324/2024 BLAPL/8123/2024	SYED HASNAIN AHMED VS REPUBLIC OF INDIA	SUDEEP KUMAR SARANGI VS	/ /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR RC/0000010/2024

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46	D-BLAPL/23549/2024 BLAPL/8124/2024	SUMANTA KUMAR SETHY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000044/2024
47	D-BLAPL/23511/2024 BLAPL/8125/2024	BISMAYA @ BHISMAYA DEHURY VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000006/2024
48	D-BLAPL/23803/2024 BLAPL/8126/2024	NIKHIL VANHUDAS JADHAV VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /178 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000196/2023
49	D-BLAPL/23522/2024 BLAPL/8127/2024	DEEPAK KUMAR SAHOO @ DIPAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /492 /2024 J.M.F.C,TANGI(Khordha) GR/0000450/2024
50	D-BLAPL/23637/2024 BLAPL/8128/2024	BIKRAM SINGH VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BADAGODA P.S. /338 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000337/2023
51	D-BLAPL/23807/2024 BLAPL/8129/2024	SITAKANTA NAYAK@NAHAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /166 /2021 A.D.J.,NAYAGARH(Nayagarh) ST/0000102/2022
52	D-BLAPL/23823/2024 BLAPL/8130/2024	NITISH SINGH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /57 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000049/2021
53	D-BLAPL/23893/2024 BLAPL/8131/2024	SATYAM NAG VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
54	D-BLAPL/23695/2024 BLAPL/8132/2024	GOUTTAM ROUTH VS STATE OF ODISHA	GURU PRASAD BEHERA VS	BHOGRAI /231 /2020 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000753/2020
55	D-BLAPL/23799/2024 BLAPL/8133/2024	RINA PRADHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsug) 2(A)CC/0000039/2024
56	D-BLAPL/23530/2024 BLAPL/8134/2024	MANOJ KUMAR SAHU @ SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	PURI TOWN /12 /2023 S.D.J.M.,PURI(Puri) GR/0000033/2023
57	D-BLAPL/23629/2024	RAHUL MUKHI	SUDHANSU SEKHAR DASH	/ /0

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	BLAPL/8135/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000414/2024
58	D-BLAPL/23884/2024 BLAPL/8136/2024	RAJA @RAZA ALI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	MALGODOWN /217 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000848/2023
59	D-BLAPL/23885/2024 BLAPL/8137/2024	PRADEEP NAG VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TIRING /66 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000531/2024
60	D-BLAPL/23895/2024 BLAPL/8138/2024	RIBYAM RAITA @ RAIT VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TOMANDO /284 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000404/2024
61	D-BLAPL/23898/2024 BLAPL/8139/2024	BARUNA MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /254 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000463/2024
62	D-BLAPL/23701/2024 BLAPL/8140/2024	HINA @ AJAYA KUMAR SETHY VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	PATTAPUR (DIGAPAHANDI) /306 /2024 NYAYADHIKARI G.N. /J.M.F.C,SANAKH GR/0000300/2024
63	D-BLAPL/23595/2024 BLAPL/8141/2024	RAJESH SINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	SPL.TASK FORCE /13 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000217/2022
64	D-CMAPL/33014/2024 CMAPL/237/2024	JASODA BEHERA VS JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BBSR	ADV. VS	// () //
65	D-CMAPL/28620/2024 CMAPL/238/2024	M/S. JAGANNATH AGRO INDUSTRIES,CUTTACK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// () //
66	D-CMP/33695/2024 CMP/870/2024	BUDHI @ LAXMUIMANI MOHANTY VS SARBESWAR MOHANTY	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE(J.D.),NILAGIRI(Baleshwar) Fd/0000033/2003
67	D-CMP/32106/2024 CMP/871/2024	AKSHI DEI VS SUSHANTA KUMAR PRUSTY	MAMATA MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000724/2021
68	D-CMP/33429/2024 CMP/872/2024	BABAJI CHARAN NAYAK VS	SAMBEET PATTANAYAK VS	// CIVIL JUDGE (JD),NIMAPARA(Puri)

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69	D-CMP/34069/2024 CMP/873/2024	INDRAMANI JENA BIJAY KUMAR SWAIN VS EXECUTIVE ENGINEER,PURI IRRIGATION DIVISION,PURI	PRABODHA CHANDRA NAYAK VS	TS/0000027/1997 // DISTRICT & SESSIONS JUDGE,PURI(Pur EC/0000014/2018
70	D-CMP/33313/2024 CMP/874/2024	HRUSIKESH DAS VS SABITRI DAS	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000186/2005
71	D-CMP/34180/2024 CMP/875/2024	UMESH CHANDRA PANDA VS HEMANTA KUMAR PANDA	SANATAN DAS VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK(C CS/0000918/2020
72	D-CONTC/33656/2024 CONTC/6001/2024	SANTOSH SASMAL VS ER.PRADEEP KUMAR RATH,CHIEF CONSTRUCTION ENGINEER(R AND B) DIVISION,CUTTACK	ADV VS	// ()
73	D-CONTC/33662/2024 CONTC/6002/2024	PADAN NAIK VS ABDAL M AKHATAR ,COLLECTOR CUM D.M,ANGUL	ADV VS	// ()
74	D-CONTC/33690/2024 CONTC/6003/2024	GUNANIDHI NAIK VS ABDAL M AKHATAR,COLLECTOR CUM D.M,ANGUL	ADV VS	// ()
75	D-CONTC/33999/2024 CONTC/6004/2024	BRAHMANANDA SAHU VS SALINI PANDIT, IAS	ADV. VS	// ()
76	D-CONTC/31400/2024 CONTC/6005/2024	HARIHAR MARTHA VS JAYASHREE MALLICK, UNITED PURI NIMAPARA CENTRAL CO OP BANK LTD.	ADV. VS	// ()
77	D-CONTC/31804/2024 CONTC/6006/2024	BILAMA THAKURANI, JAGATSINGHPUR VS ANUPAM SAHA, I.A.S.	ADV. VS	// ()
78	D-CONTC/33307/2024 CONTC/6007/2024	JAGABANDHU SAHOO VS ASWATHY S, IAS	ADV. VS	// ()
79	D-CONTC/33561/2024 CONTC/6008/2024	ZIHANAT AHMAD KHAN VS BISWANATH TAREI, DEO,KHURDA	ADV. VS	// ()

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80	D-CONTC/33627/2024 CONTC/6009/2024	RABINDRA KUMAR KHUNTIA VS ASWATHY S,IAS	ADV VS	// 0 //
81	D-CONTC/33629/2024 CONTC/6010/2024	AFROZA BEGUM VS ASWATHY S,IAS	ADV VS	// 0 //
82	D-CONTC/33670/2024 CONTC/6011/2024	RABI NARAYAN SAHOO VS VIVEK KUMAR, IFS	ADV. VS	// 0 //
83	D-CONTC/33679/2024 CONTC/6012/2024	RAMAHARI HANSADAH VS ANU GARG, IAS	ADV. VS	// 0 //
84	D-CONTC/33850/2024 CONTC/6013/2024	LAJPAT RAI MAKKAR VS AMULYA KUMAR SAMAL, SUPT. ENGNR. RENGALI LEFT CANAL DIVISION	ADV. VS	// 0 //
85	D-CONTC/33853/2024 CONTC/6014/2024	LAJPAT RAI MAKKAR VS GYAN RANJAN NAIK, SUPT. ENGNR. RIGHT CANAL DIVISION NO V, ATHAGARH	ADV. VS	// 0 //
86	D-CONTC/30721/2024 CONTC/6015/2024	DAYANIDHI PUROHIT VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV. VS	// 0 //
87	D-CONTC/31667/2024 CONTC/6016/2024	BIDHUSMITA KAR VS SANJAY KUMAR ,SECRETARY, DEPT. OF SCHOOL EDUCATION AND LITERACY	ADV. VS	// 0 //
88	D-CONTC/31836/2024 CONTC/6017/2024	SANJUKTA MOHANTY VS ASHWINI KUMAR, M.D. AND C.E.O, UCO BANK	ADV. VS	// 0 //
89	D-CONTC/31909/2024 CONTC/6018/2024	PROSANT KUMAR SINGH VS SARATA SABAR, O.A.S.	SUSANTA KUMAR LENKA VS	// 0 //
90	D-CONTC/33025/2024 CONTC/6019/2024	LAXMI CHARAN SAHOO VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
91	D-CONTC/33130/2024	SATYABHAMA BISWAL	ADV.	//

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	CONTC/6020/2024	VS BIJAYA KUMAR DAS, COLLECTOR,PURI	VS	0 //
92	D-CONTC/33293/2024 CONTC/6021/2024	PRABHAKAR MOHAPATRA VS ASWATHI S, IAS	ADV. VS	// 0 //
93	D-CONTC/33874/2024 CONTC/6022/2024	BHARAT BHUSAN PANDA VS RAJ KUMAR BEHERA, SUPT. ENGR., U.I.R.C.C DIVISION NO II,DHARAMGARH	SUBHAM AGRAWAL VS	// 0 //
94	D-CONTC/33885/2024 CONTC/6023/2024	KAILASH CHANDRA BEHERA VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY, P.R AND D.W DEPT.	ADV. VS	// 0 //
95	D-CONTC/33893/2024 CONTC/6024/2024	PRAMOD KUMAR PRADHAN VS TAHASILDAR CUM LAND ACQUISITION OFFICE,KUKURPETA MINOR IRRIGATION PROJECT	SAHASRA JYOTI NANDA VS	// 0 //
96	D-CONTC/31910/2024 CONTC/6025/2024	SHIBANI MANDAL VS RAKESH JAIN, C.E.O, RELIANCE GENERAL INSURANCE CO.LTD.	BIKRAM KESHARI SAHU VS	// 0 //
97	D-CONTC/33905/2024 CONTC/6026/2024	SUDARSAN DASH VS S.ASWASTHY, COMMNR.-CUM-SECY., S AND ME	ADV. VS	// 0 //
98	D-CONTC/33923/2024 CONTC/6027/2024	KRUSHNA TAKRI VS SHUBHA SARMA, IAS	NILAMADHAB SARKAR VS	// 0 //
99	D-CONTC/33927/2024 CONTC/6028/2024	BIJAY KUMAR MOHAPATRA VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDU.	ADV. VS	// 0 //
100	D-CONTC/33933/2024 CONTC/6029/2024	GEETANJALI DIGAL VS NARMADA NAYAK, TAHASILDAR,TIKABALI	ADV. VS	// 0 //
101	D-CONTC/33955/2024 CONTC/6030/2024	RAJENDRA NARAYAN JENA VS NIRANJAN BEHERA, OES-1	ADV. VS	// 0 //
102	D-CONTC/33973/2024 CONTC/6031/2024	HADIBANDHU SAHOO VS	ADV VS	// 0

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103	D-CONTC/29342/2024 CONTC/6032/2024	SUDHIR KUMAR SAHOO,DISTRICT LABOUR OFFICER,NAYAGARH JAYAGOVINDA PRADHAN VS SHALINI PANDIT, I.A.S.,	J.K.KHANDAYATRAY VS	// // ()
104	D-CONTC/33990/2024 CONTC/6033/2024	SANJUKTA MOHANTY VS PRAKASH KUMAR MAJHI, IIC, CHANDRASEKHARPUR P.S	ADV. VS	// // ()
105	D-CONTC/28986/2024 CONTC/6034/2024	GAYADHAR DAS VS ASWATHY S., I.A.S.	ADV VS	// // ()
106	D-CONTC/33996/2024 CONTC/6035/2024	MEENAKETAN PANDA VS MAMATA RANI PARIDA, OAS	ADV. VS	// // ()
107	D-CONTC/34005/2024 CONTC/6036/2024	HARIHAR MALLICK VS SATYABRATA SAHU, IAS	DIPTI RANJAN BHOKTA VS	// // ()
108	D-CONTC/34033/2024 CONTC/6037/2024	AKSHAYA KUMAR BARAL VS ASWATHY S, IAS	SUSANTA KUMAR BARAL VS	// // ()
109	D-CONTC/34057/2024 CONTC/6038/2024	HRUSHIKESH JENA VS DEBIDUTTA BISWAL, IFS	ADV. VS	// // ()
110	D-CONTC/34058/2024 CONTC/6039/2024	MANORANJAN SAHOO VS DEBIDUTTA BISWAL, IFS	ADV. VS	// // ()
111	D-CONTC/29860/2024 CONTC/6040/2024	HARI MAHAKUD VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// // ()
112	D-CONTC/32100/2024 CONTC/6041/2024	KALPANA RANI BHANJA VS ARAVIND AGRAWAL, IAS	ADV. VS	// // ()
113	D-CRLA/22991/2024 CRLA/783/2024	MAHESWAR BHOI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	DHAMA /1 /2019 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/0000001/2019

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114	D-CRLA/23714/2024 CRLA/784/2024	SWAPNAPRASAD PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /198 /2022 ADDL. DIST. AND SESSION JUDGE, OD ST/0000066/2023
115	D-CRLA/20132/2024 CRLA/785/2024	SUKDAS GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /32 /2012 ADJ,UMERKOTE(Nabarangapur) CT/0000062/2014
116	D-CRLMA/21474/2024 CRLMA/142/2024	CHANDAN@UTTAM MOHAPATRA VS STATE OF ODISHA	ADV VS	DHAULI PS /171 /2023 () //
117	D-CRLMA/23247/2024 CRLMA/143/2024	BANDANA MOHAPATRA VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	BADAMBADI /196 /2022 PRESIDING OFFICER,DESIGNATED COU ST/0000326/2022
118	D-CRLMC/23822/2024 CRLMC/2990/2024	ABHIJEET KUMAR BHAKAT VS STATE OF ODISHA	ANITA SAHOO VS	S.P.(CID-CRL),CUTTACK /5 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000422/2023
119	D-CRLMC/22965/2024 CRLMC/2991/2024	SAMIR BARIK @CHANDRASEKHAR BARIK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	ANGUL TOWN /392 /2008 A.D.J.,ANGUL(Anugul) CT/0000161/2012
120	D-CRLMC/20911/2024 CRLMC/2992/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	//0 C.J.M.,CUTTACK(Cuttack) 2(C)CC/0000276/2017
121	D-CRLMC/23435/2024 CRLMC/2993/2024	SAMIR BISWAL@SAMIR KUMAR BISWAL VS STATE OF ODISHA	DEBASNAN DAS VS	//0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000196/2019
122	D-CRLMC/20919/2024 CRLMC/2994/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	//0 C.J.M.,CUTTACK(Cuttack) 2(C)CC/0000217/2018
123	D-CRLMC/23012/2024 CRLMC/2995/2024	SATYABRATA PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	G.UDAYAGIRI /13 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000046/2024
124	D-CRLMC/23223/2024 CRLMC/2996/2024	SHIV SANKAR PADHI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /28 /2021 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000113/2021
125	D-CRLMC/23372/2024	MANAS NAIK@NAYAK	BIDYUTLATA MOHANTY	NARASINGHPUR /12 /2015

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	CRLMC/2997/2024	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE, NARASINGHPUR ST/0000129/2017
126	D-CRLMC/23645/2024 CRLMC/2998/2024	SANGITA ROUSTRAY VS STATE OF ODISHA(VIG.)	SUSHREE SENAPATI MOHAPATRA VS	CUTTACK VIGILANCE /10 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000027/2017
127	D-CRLMC/23659/2024 CRLMC/2999/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	KAILASH CHANDRA PRADHAN VS	CHAULIAGANJA /114 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000071/2023
128	D-CRLMC/23726/2024 CRLMC/3000/2024	RAJESH KUMAR KHATUA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	MARSHAGHAI /123 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000835/2022
129	D-CRLMC/22734/2024 CRLMC/3001/2024	AKASH MISHRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA P.S. /176 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000422/2024
130	D-CRLMC/23039/2024 CRLMC/3002/2024	MANAS KUMAR MOHAPATRA VS STATE OF ODISHA	LALITENDU MISHRA VS	SORO /66 /2021 A.D.J.,BALASORE(Baleshwar) Spl/0000001/2021
131	D-CRLMC/23304/2024 CRLMC/3003/2024	MUSHA SHIAL VS STATE OF ODISHA	RAKESH BEHERA VS	SORO /37 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000081/2023
132	D-CRLMC/21857/2024 CRLMC/3004/2024	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000615/2022
133	D-CRLMC/23335/2024 CRLMC/3005/2024	DOLLY RANI SAHOO VS STATE OF ODISHA(VIG)	PUSPAMITRA MOHAPATRA VS	KORAPUT VIGILANCE /4 /2011 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000004/2011
134	D-CRLMC/24162/2024 CRLMC/3006/2024	CHANDAN SAHU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SEA BEACH /137 /2019 SPECIAL JUDGE, PURI(Puri) Spl/0000022/2021
135	D-CRLMP/23736/2024 CRLMP/1178/2024	SWAGATIKA MAHARANA VS D.G. OF POLICE,ODISHA	NIKUNJA KUMAR ROUT VS	NAYAPALLI P.S. /119 /2024 () //
136	D-CRLMP/23759/2024 CRLMP/1179/2024	PRASANTA KUMAR NAYAK VS	KABIRAJ PRADHAN VS	/ /0 ()

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137	D-CRLMP/21661/2024 CRLMP/1180/2024	STATE OF ODISHA TASKIN JAHAN VS	M.A. ALI VS	// / /0 ()
138	D-CRLMP/23312/2024 CRLMP/1181/2024	STATE OF ODISHA SUDARSAN NAYAK VS	PRONOY MOHANTY VS	// / /0 ()
139	D-CRLMP/20028/2024 CRLMP/1182/2024	STATE OF ODISHA SANJUKTA SATAPATHY VS	GIRIJA SANKRA NAYAK VS	// / / ()
140	D-CRLREV/24101/2024 CRLREV/397/2024	STATE OF ODISHA MAMUNI MANDAL VS	SARBESWAR SAHOO VS	// / /0 S.D.M,BHADRAK(Bhadrak)
141	D-CRLREV/23922/2024 CRLREV/398/2024	SUB-DIVISIONAL MAGISTRATE, BHADRAK DIBAKAR BEHERA VS	HRUDANANDA MOHAPATRA VS	CRMC/0000034/2024 CUTTACK VIGILANCE /54 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack)
142	D-FAO/31303/2024 FAO/360/2024	STATE OF ODISHA MANAGER CUM OFFICER IN CHARGE, NATIONAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	TR/0000025/2018 // COMMISSIONER EMPLOYEES COMPEN
143	D-FAO/32889/2024 FAO/361/2024	PRAMOD KUMAR PARIDA MANAGER LEGAL,M/S CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. VS	ADAM ALI KHAN VS	EC/0000055/2012 // COMNR.FOR EMPLOYEES COMP./ASST
144	D-JCRLA/23986/2024 JCRLA/136/2024	PINTU SAHOO SANTOSH KUMAR SAHU VS	ADV. VS	EC/0000135/2021 MARKAT NAGAR /127 /2018 2ND ADJ,CUTTACK(Cuttack)
145	D-JCRLA/23987/2024 JCRLA/137/2024	STATE OF ODISHA DHANU SWAIN VS	ADV. VS	ST/0000073/2019 PATTAPUR (ASKA) /150 /2013 1ST A.D.J.,BERHAMPUR(Ganjam)
146	D-JCRLA/23988/2024 JCRLA/138/2024	STATE OF ODISHA NARAYAN RAUTA VS	ADV. VS	ST/0000065/2014 / /0 3RD ADDL.SESSION JUDGE CUM SPL.J
147	D-JCRLA/23989/2024 JCRLA/139/2024	STATE OF ODISHA CHEPA DEHURY VS	ADV. VS	2(A)CC/0000018/2022 BADSAHI /133 /2020 A.D.J.,BARIPADA(Mayurbhanj)
		STATE OF ODISHA		ST/0000031/2021

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148	D-JCRLA/23992/2024 JCRLA/140/2024	PURNA CHANDRA MOHANTA VS STATE OF ODISHA	ADV. VS	MURUDA /50 /2019 A.D.J.,BARIPADA(Mayurbhanj) ST/0000130/2019
149	D-MACA/30634/2024 MACA/796/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO.LTD. VS HEMAKANTI KHAMARI	ADAM ALI KHAN VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000181/2019
150	D-MACA/31686/2024 MACA/797/2024	THE MANAGER LEGAL M/S ORIENTAL GENERAL INSURANCE CO. LTD. VS BALMIKI SETHY	SANTOSH KUMAR MOHANTY VS	// IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000224/2022
151	D-MACA/31809/2024 MACA/798/2024	DIVISIONAL MANAGER M/S. ORIENTAL GENERAL INSURANCE CO.LTD. VS RABI@RABINDRA KUMAR PRADHAN	SANTOSH KUMAR MOHANTY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000391/2016
152	D-MACA/32323/2024 MACA/799/2024	M/S. UNITED INDIA INSURANCE CO.LTD. VS PUSPALATA DEY	SUBRAT SATPATHY VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000473/2017
153	D-MACA/32336/2024 MACA/800/2024	BRANCH MANAGER UNITED INDIA INSURANCE CO.LTD. VS CHANDURI NAHAK	SANTOSH KUMAR MOHANTY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000026/2021
154	D-MACA/32341/2024 MACA/801/2024	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO.LTD. VS BASANTI JENA	SANTOSH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000057/2020
155	D-MACA/32399/2024 MACA/802/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS RASHMI REKHA SWAIN	PRASANTA KUMAR MAHALI VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000610/2019
156	D-MACA/30066/2024 MACA/803/2024	THE MANAGER LEGAL ORIENTAL INSURANCE CO.LTD. VS BHASKAR NAIK	RIMJHIMBALA PATI VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000057/2022
157	D-MACA/30235/2024 MACA/804/2024	NATIONAL INSURANCE COMPANY LTD.CUTTACK VS AMIT KUMAR SAHOO	NIBEDITA MOHANTY VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000165/2020
158	D-MACA/30763/2024 MACA/805/2024	REGIONAL MANAGER, NATIONAL INSURANCE CO.LTD., BBSR VS AJIT KUMAR PANDA	MAHITOSH SINHA VS	// III MACT,PURI(Puri) Mac/0000508/2014
159	D-MACA/33466/2024	D.M. M/S. UNITED INDIA INSURANCE CO.LTD. CUTTACK	PRASANTA KUMAR MAHALI	//

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	MACA/806/2024	VS NIRUPAMA SAMAL	VS	3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000224/2018
160	D-MACA/33653/2024 MACA/807/2024	DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD. ANGUL VS TUNILATA PATRA	PRAMOD KUMAR TRIPATHY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000139/2017
161	D-MACA/30744/2024 MACA/808/2024	THE MANAGER LEGAL RELIANCE GENERAL INSURANCE COMPANY LTD. VS RITARANI SWAIN	G.P.DUTTA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000012/2019
162	D-MATA/34218/2024 MATA/286/2024	PRASHANT THAKKAR VS POOJA RAJDEV	SAURAV TIBREWAL VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000112/2023
163	D-OTAPL/33896/2024 OTAPL/36/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) VS M/S JINDAL STEEL AND POWER LIMITED,JAGATSINGHPUR	SUJAN KUMAR ROY CHOUDHURY, S.S.C. VS	// () //
164	D-STREV/34134/2024 STREV/34/2024	M/S MARICO LTD., CUTTACK VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// () //
165	D-TRP(C)/33991/2024 TRP(C)/234/2024	SASMITA PARIDA VS PRAVAT KUMAR JENA	DILLIP KUMAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000142/2024
166	D-TRP(C)/34001/2024 TRP(C)/235/2024	AYESHA RAFIQE VS ABDUL ASHAD	SATYA RANJAN MULIA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000042/2024
167	D-WA/30165/2024 WA/2251/2024	SATYANARAYAN BAI VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// () //
168	D-WA/31455/2024 WA/2252/2024	STATE OF ODISHA VS MADHUSUDAN SAHOO	BIBHU PRASAD TRIPATHY(AGA) VS	// () //
169	D-WA/33694/2024 WA/2253/2024	STATE OF ODISHA VS MANAS KUMAR ROUT	SANGRAM JENA, A.G.A. VS	// () //
170	D-WA/33939/2024 WA/2254/2024	STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// ()

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171	D-WA/34263/2024 WA/2255/2024	DR ANSU PRAKASH NAIK TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR VS DILLIP KUMAR SAHOO	ARNAV BEHERA VS	// // 0 //
172	D-WA/29858/2024 WA/2256/2024	UPENDRA KUMAR BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
173	D-WA/34143/2024 WA/2257/2024	STATE OF ODISHA VS ANIL SAMANTA SINGHAR	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
174	D-WA/32017/2024 WA/2258/2024	HAREKRUSHNA JENA VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
175	D-WA/34152/2024 WA/2259/2024	STATE OF ODISHA VS RAJESH KUMAR ROUT	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
176	D-WP(C)/30243/2024 WP(C)/19442/2024	PRAFULLA KUMAR MOHARANA VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
177	D-WP(C)/31547/2024 WP(C)/19443/2024	JOGENDRA BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
178	D-WP(C)/33476/2024 WP(C)/19444/2024	SARALA NAYAK VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
179	D-WP(C)/30167/2024 WP(C)/19445/2024	DINABANDHU PANDA VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
180	D-WP(C)/30148/2024 WP(C)/19446/2024	RUNI MALATI KHORA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
181	D-WP(C)/34372/2024 WP(C)/19447/2024	DHANANJAY KUMAR SINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //

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182	D-WP(C)/30186/2024 WP(C)/19448/2024	DUSHASAN ROUT VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
183	D-WP(C)/34109/2024 WP(C)/19449/2024	KUMARPUR SASAN JUBA GOSTI KENDRA , CUTTACK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
184	D-WP(C)/34115/2024 WP(C)/19450/2024	RANJAN KUMAR ACHARYA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
185	D-WP(C)/33884/2024 WP(C)/19451/2024	PARTHA SARATHI SETHI VS STATE OF ORISSA	SURYAKANTA DASH VS	// 0 //
186	D-WP(C)/30189/2024 WP(C)/19452/2024	BALARAM SARANGI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
187	D-WP(C)/34212/2024 WP(C)/19453/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
188	D-WP(C)/30177/2024 WP(C)/19454/2024	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
189	D-WP(C)/31705/2024 WP(C)/19455/2024	AVINNA CHANDRA DASH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
190	D-WP(C)/33802/2024 WP(C)/19456/2024	RANJIT KUMAR DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
191	D-WP(C)/33040/2024 WP(C)/19457/2024	MANAGOBINDA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
192	D-WP(C)/33044/2024 WP(C)/19458/2024	BRAJA KISHORE ROUSTRAY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
193	D-WP(C)/33205/2024	NALU BEHERA	NIRANJAN LENKA	//

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	WP(C)/19459/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33803/2024 WP(C)/19460/2024	HAREKRUSHNA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
195	D-WP(C)/33201/2024 WP(C)/19461/2024	PRAKASH CHANDRA SAHU VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
196	D-WP(C)/33407/2024 WP(C)/19462/2024	SUDHIR KUMAR TUDU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
197	D-WP(C)/34216/2024 WP(C)/19463/2024	SASIKANTA RANA VS CHIARMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
198	D-WP(C)/33202/2024 WP(C)/19464/2024	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
199	D-WP(C)/33809/2024 WP(C)/19465/2024	LATIKA PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
200	D-WP(C)/33807/2024 WP(C)/19466/2024	DEBENDRA KUMAR CHOUDHURY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
201	D-WP(C)/33262/2024 WP(C)/19467/2024	JAGANATH STEEL AND POWER LTD, KEONJHAR VS SOUTH -EASTERN-RAILWAYS, KOLKATA	SRIKAR KUMAR RATH VS	// 0 //
202	D-WP(C)/34222/2024 WP(C)/19468/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
203	D-WP(C)/33224/2024 WP(C)/19469/2024	KUMARMANI MALLIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
204	D-WP(C)/34226/2024 WP(C)/19470/2024	SASIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// 0

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205	D-WP(C)/33577/2024 WP(C)/19471/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK RAJENDRA PRASAD BISHOYI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0 //
206	D-WP(C)/34228/2024 WP(C)/19472/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
207	D-WP(C)/33981/2024 WP(C)/19473/2024	ALL INDIA RETIREES OF REGIONAL RURAL BANKS WELFARE SOCIETY, ODISHA VS UTKAL GRAMEEN BANK, BOLANGIR	PRASANTA KUMAR KHUNTIA VS	// 0 //
208	D-WP(C)/31676/2024 WP(C)/19474/2024	SUBASH CHANDRA NAIK VS STATE OF ODISHA	S.K.KALIMUDDIN VS	// 0 //
209	D-WP(C)/33274/2024 WP(C)/19475/2024	GOPAL AROMATIC PVT. LTD., CUTTACK VS UNION OF INDIA	ALLHAD DASH VS	// 0 //
210	D-WP(C)/34131/2024 WP(C)/19476/2024	JAYANTA KUMAR MISHRA VS SECY, ODISHA STATE BAR COUNCIL, CUTTACK	RANJAN KUMAR NAYAK VS	// 0 //
211	D-WP(C)/34230/2024 WP(C)/19477/2024	SANJAYA KUMAR MALLICK VS STATE HEAD, INDUSIND BANK LTD, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
212	D-WP(C)/32244/2024 WP(C)/19478/2024	KSHAN PRABHA SAHOO VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
213	D-WP(C)/33622/2024 WP(C)/19479/2024	USHARANI NANDA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
214	D-WP(C)/34238/2024 WP(C)/19480/2024	AKRURA BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
215	D-WP(C)/34243/2024 WP(C)/19481/2024	BANDANA MOHAPATRA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //

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216	D-WP(C)/34254/2024 WP(C)/19482/2024	SASHIKANTA RANA VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
217	D-WP(C)/32686/2024 WP(C)/19483/2024	ASWINI KUMAR SAMANTRAY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
218	D-WP(C)/34191/2024 WP(C)/19484/2024	SAMIR KUMAR MOHANTY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
219	D-WP(C)/33271/2024 WP(C)/19485/2024	MALATILATA PADHI @ MOHANTY VS COLLECTOR CUM DISTRICT MAGISTRATE,BHADRAK	SASWATI MOHAPATRA VS	// 0 //
220	D-WP(C)/33860/2024 WP(C)/19486/2024	ANANDA BARIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
221	D-WP(C)/30397/2024 WP(C)/19487/2024	M/S SHAKTI MALTARE AND LEMONADE PVT. LTD, ANGUL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
222	D-WP(C)/34209/2024 WP(C)/19488/2024	SASIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
223	D-WP(C)/30324/2024 WP(C)/19489/2024	DR. HADIBANDHU PANIGRAHY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
224	D-WP(C)/34090/2024 WP(C)/19490/2024	SASANKA SHEKHAR SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
225	D-WP(C)/33036/2024 WP(C)/19491/2024	RATIKANTA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/33272/2024 WP(C)/19492/2024	M/S CARE SECURITY AND ALLIED SERVICES,BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/33894/2024	AJAY KUMAR ROY	LALIT KUMAR MAHARANA	//

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	WP(C)/19493/2024	VS MAHANADI COALFIELDS LIMITED, ANGUL	VS	0 //
228	D-WP(C)/33340/2024 WP(C)/19494/2024	SANTI MURMU ALIAS SOREN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
229	D-WP(C)/33382/2024 WP(C)/19495/2024	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
230	D-WP(C)/33780/2024 WP(C)/19496/2024	THE SECY, HIGHER EDUCATION DEPTT VS SHREE GOPAL JEW BIJE IN NIJA GRUHA MARFATDAR	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
231	D-WP(C)/34248/2024 WP(C)/19497/2024	SUCHISMITA PRADHAN VS G.M., MCL, ANGUL	RAJALAXMI BISWAL VS	// 0 //
232	D-WP(C)/33703/2024 WP(C)/19498/2024	ASIMA MITRA SAHU VS THE STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
233	D-WP(C)/32868/2024 WP(C)/19499/2024	FAKIR MOHAN BISWAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
234	D-WP(C)/30091/2024 WP(C)/19500/2024	SITA SAHU VS BIJAY KUMAR SAHU	BISWA RANJAN DAS VS	// 0 //
235	D-WP(C)/33941/2024 WP(C)/19501/2024	SARAT CHANDRA SUBUDHI RAY VS STATE OF ODISHA	SARAT CH SAMAL VS	// 0 //
236	D-WP(C)/30988/2024 WP(C)/19502/2024	PRANABANDHU NAG VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/33498/2024 WP(C)/19503/2024	UPENDRA MIRDHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
238	D-WP(C)/34181/2024 WP(C)/19504/2024	DRUPA SINGH MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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239	D-WP(C)/33620/2024 WP(C)/19505/2024	STATE OF ODISHA SANGHAMITRA SWAIN VS	DEBENDRA KUMAR DHAR VS	// // ()
240	D-WP(C)/34331/2024 WP(C)/19506/2024	STATE OF ODISHA RANU SETHI VS	SUSHANTA KUMAR MISHRA VS	// // ()
241	D-WP(C)/33786/2024 WP(C)/19507/2024	STATE OF ODISHA AMULYA KUMAR DASH VS	GOURI MOHAN RATH VS	// // ()
242	D-WP(C)/33938/2024 WP(C)/19508/2024	UNION OF INDIA AJAYA KUMAR MAHAVOI VS	DEBASIS ROUT VS	// // ()
243	D-WP(C)/33626/2024 WP(C)/19509/2024	STATE OF ODISHA BIJAY KALASI VS	GOKULANANDA PARIDA VS	// // ()
244	D-WP(C)/33140/2024 WP(C)/19510/2024	STATE OF ODISHA SUDAM RANA VS	RAJJEET ROY VS	// // ()
245	D-WP(C)/33942/2024 WP(C)/19511/2024	STATE OF ODISHA GOURANGA CHARAN SETHY VS	DEBASIS ROUT VS	// // ()
246	D-WP(C)/31003/2024 WP(C)/19512/2024	STATE OF ODISHA NIRANJAN BHOI VS	NIRANJAN PANDA VS	// // ()
247	D-WP(C)/33144/2024 WP(C)/19513/2024	STATE OF ODISHA ANADI CHARAN RANA VS	RAJJEET ROY VS	// // ()
248	D-WP(C)/30714/2024 WP(C)/19514/2024	STATE OF ODISHA BIKASH XAXA VS	RABI NARAYAN BEHERA VS	// // ()
249	D-WP(C)/34214/2024 WP(C)/19515/2024	STATE OF ODISHA M/S S.P. ASSOCIATES VS CHIEF MANAGER , UNION BANK OF INDIA	BRAJA MOHAN SARANGI VS	// // () //

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250	D-WP(C)/33141/2024 WP(C)/19516/2024	BIRANCHI RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
251	D-WP(C)/34302/2024 WP(C)/19517/2024	NILAKANTHA BARIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
252	D-WP(C)/33148/2024 WP(C)/19518/2024	MANORANJAN RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
253	D-WP(C)/33154/2024 WP(C)/19519/2024	ARUN KUMAR RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
254	D-WP(C)/33145/2024 WP(C)/19520/2024	SARAT KUMAR RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
255	D-WP(C)/33149/2024 WP(C)/19521/2024	PRAFULLA KUMAR RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
256	D-WP(C)/34303/2024 WP(C)/19522/2024	GANESH KUND VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
257	D-WP(C)/34265/2024 WP(C)/19523/2024	BHULA NAIK VS GENERAL MANAGER, MAHANADI COALFIELDS LTD , SUNDARGARH	ASUTOSH MOHANTY VS	// 0 //
258	D-WP(C)/33142/2024 WP(C)/19524/2024	AVAYA KUMAR RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
259	D-WP(C)/32993/2024 WP(C)/19525/2024	SUNITA MAJHI VS PRABHASINI KHATUA	PRASANTA KUMAR NAYAK VS	// 0 //
260	D-WP(C)/34417/2024 WP(C)/19526/2024	LAXMIPRIYA MALLICK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
261	D-WP(C)/33146/2024	GOPINATH RANA	RAJJEET ROY	//

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	WP(C)/19527/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/34081/2024 WP(C)/19528/2024	DHANANJAYA SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
263	D-WP(C)/34281/2024 WP(C)/19529/2024	PITAMBAR PANDA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
264	D-WP(C)/30432/2024 WP(C)/19530/2024	MARUTI TRADING CO. VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
265	D-WP(C)/33143/2024 WP(C)/19531/2024	KARTIKA RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
266	D-WP(C)/33911/2024 WP(C)/19532/2024	KHIROD KUMAR NAYAK @ NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
267	D-WP(C)/33152/2024 WP(C)/19533/2024	SESADEV RANA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
268	D-WP(C)/33943/2024 WP(C)/19534/2024	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
269	D-WP(C)/33925/2024 WP(C)/19535/2024	M/S DEBJYOTI DUTTA, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
270	D-WP(C)/33593/2024 WP(C)/19536/2024	BISHNU PRASAD SWAIN VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
271	D-WP(C)/33153/2024 WP(C)/19537/2024	CHANDRA SEKHAR MOHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
272	D-WP(C)/34280/2024 WP(C)/19538/2024	ANANTA PRASAD NAYAK VS	CHITTA RANJAN PATTNAIK VS	// 0

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273	D-WP(C)/33837/2024 WP(C)/19539/2024	STATE OF ODISHA ARJUNA SETHY VS	KRISHNA CHANDRA SAHU VS	// // ()
274	D-WP(C)/31764/2024 WP(C)/19540/2024	STATE OF ODISHA FAKIR CHARAN KHUNTIA VS	ASIS KUMAR MAHANA VS	// // ()
275	D-WP(C)/30996/2024 WP(C)/19541/2024	UNION OF INDIA M/S PANDA BROTHERS AND TRADERS VS	ANUP NARAYAN MOHANTY VS	// // ()
276	D-WP(C)/33734/2024 WP(C)/19542/2024	UNION OF INDIA PRAKASH KUMAR SAHOO VS	PRABHU PRASANNA BEHERA VS	// // ()
277	D-WP(C)/34520/2024 WP(C)/19543/2024	STATE OF ODISHA MULA LAKRA VS	SIDDHARTH PRASAD MISHRA VS	// // ()
278	D-WP(C)/32598/2024 WP(C)/19544/2024	STATE OF ODISHA RABINDRA NATH MALLICK VS	AFRAAZ SUHAIL VS	// // ()
279	D-WP(C)/33159/2024 WP(C)/19545/2024	STATE OF ODISHA OCM MOVERS PVT. LTD., BBSR VS	SUDEEP KUMAR SARANGI VS	// // ()
280	D-WP(C)/29430/2024 WP(C)/19546/2024	TATA MOTORS FINANCE SOLUTIONS LTD., BBSR SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // ()
281	D-WP(C)/34506/2024 WP(C)/19547/2024	STATE OF ORISSA SAROJINI SAHOO VS	MITHUN DAS VS	// // ()
282	D-WP(C)/32774/2024 WP(C)/19548/2024	STATE OF ODISHA NABAKISHORE SAMAL VS	SAMEER KUMAR DAS VS	// // ()
283	D-WP(C)/33922/2024 WP(C)/19549/2024	STATE OF ODISHA NILIMA PRIYADARSHINY VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/34507/2024 WP(C)/19550/2024	SARASWATI SAHOO VS STATE OF ODISHA	MITHUN DAS VS	// () //
285	D-WP(C)/32728/2024 WP(C)/19551/2024	SUKUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //
286	D-WP(C)/34502/2024 WP(C)/19552/2024	SWARNAMANJARI SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
287	D-WP(C)/33066/2024 WP(C)/19553/2024	RAJESH KUMAR SWAIN VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //
288	D-WP(C)/33377/2024 WP(C)/19554/2024	LT COLONEL(DR) LAXMI DHAR BHUYAN VS THE SECY , MINISTRY OF DEFENCE, NEW DELHI	SANTOSH KUMAR MOHANTY VS	// () //
289	D-ABLAPL/23738/2024 ABLAPL/8686/2024	RAJ KISHOR SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANARAPAL /289 /2024 () //
290	D-ABLAPL/23742/2024 ABLAPL/8687/2024	DEEPAK KU. PARIDA @ DEEPAK PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MANCHESWAR P.S. /387 /2024 () //
291	D-ABLAPL/23762/2024 ABLAPL/8688/2024	DEBITOSH BARAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TALABANIA /67 /2023 () //
292	D-ABLAPL/23744/2024 ABLAPL/8689/2024	SUBASH CHANDRA MANTRY VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /132 /2024 () //
293	D-ABLAPL/23766/2024 ABLAPL/8690/2024	M. GOKUL SUBUDHI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	//0 () //
294	D-ABLAPL/23827/2024 ABLAPL/8691/2024	SANDEEP KHOSLA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /140 /2024 () //
295	D-ABLAPL/23752/2024	ABHIJIT BHANJA	TANMAYA KUMAR MOHANTY	KHANDAGIRI P.S. /486 /2024

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	ABLAPL/8692/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/23828/2024 ABLAPL/8693/2024	SUBRAT BEHERA @ BAJA VS STATE OF ODISHA	ADITI HOTA VS	KANTABANIA PS /114 /2024 () //
297	D-ABLAPL/23768/2024 ABLAPL/8694/2024	SANKAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /249 /2024 () //
298	D-ABLAPL/23594/2024 ABLAPL/8695/2024	DHANESWAR MAJHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	UDITNAGAR /285 /2024 () //
299	D-ABLAPL/23933/2024 ABLAPL/8696/2024	SHREE GOPAL GUPTA VS STATE OF ODISHA	SATYA SHREE MOHANTY VS	BADAGODA P.S. /92 /2023 () //
300	D-ABLAPL/23938/2024 ABLAPL/8697/2024	HARI SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /124 /2024 () //
301	D-ABLAPL/23934/2024 ABLAPL/8698/2024	GYANAPATI SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /224 /2024 () //
302	D-ABLAPL/23715/2024 ABLAPL/8699/2024	MAMATA DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /338 /2024 () //
303	D-ABLAPL/21351/2024 ABLAPL/8700/2024	SUJATA PATRI VS STATE OF ODISHA	NISHIKANT MISHRA VS	GURUDIJHATIA /135 /2024 () //
304	D-ABLAPL/23936/2024 ABLAPL/8701/2024	MUNA BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	FATEGARH /51 /2024 () //
305	D-ABLAPL/24028/2024 ABLAPL/8702/2024	SK.AMRESH BOX VS STATE OF ODISHA	MOHAMMED RIAZ VS	KISSANNAGAR PS /92 /2024 () //
306	D-ABLAPL/23685/2024 ABLAPL/8703/2024	SISIR KUMAR SENAPATI VS	BIBHUTI BHUSAN MISHRA VS	ASTARANGA MARINE PS /15 /2024 ()

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307	D-ABLAPL/22436/2024 ABLAPL/8704/2024	STATE OF ODISHA SRIKANTA SAHOO VS	KUMAR PRAJWAL VS	// / /0 ()
308	D-ABLAPL/23588/2024 ABLAPL/8705/2024	STATE OF ODISHA NIKHIL KUMAR SAHOO VS	BISWAJIT NAYAK VS	// / /0 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund
309	D-ABLAPL/23575/2024 ABLAPL/8706/2024	STATE OF ODISHA SATISH KUMAR SAHOO VS	BISWAJIT NAYAK VS	2(C)CC/0000355/2024 / /0 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund
310	D-ABLAPL/23811/2024 ABLAPL/8707/2024	STATE OF ODISHA CHANDRADHWAJA KARADO @ SALIM VS	SUNIL KUMAR PANDA VS	2(C)CC/0000355/2024 PARLAKHEMUNDI /232 /2024 ()
311	D-ABLAPL/23849/2024 ABLAPL/8708/2024	STATE OF ODISHA MAMATA SINGH VS	RAKESH KUMAR ROUTRAY VS	// LALBAG /142 /2024 ()
312	D-ABLAPL/19680/2024 ABLAPL/8709/2024	STATE OF ODISHA PANKAJ CHARAN NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
313	D-ABLAPL/23400/2024 ABLAPL/8710/2024	STATE OF ODISHA RABINDRA KUMAR BARIK VS	SATYANARAYAN MOHAPATRA VS	// PARADEEP LOCK /133 /2024 ()
314	D-ABLAPL/23433/2024 ABLAPL/8711/2024	STATE OF ODISHA NIRANJAN KANDHAPAN VS	SUSANTA KUMAR BARAL VS	// LAXMIPUR /72 /2023 ()
315	D-ABLAPL/23810/2024 ABLAPL/8712/2024	STATE OF ODISHA ARJUN NAIK VS	PARTHA SARATHI NAYAK VS	// INDUASTRIAL,NISA /220 /2024 ()
316	D-ABLAPL/23831/2024 ABLAPL/8713/2024	STATE OF ODISHA URMILA SETHI VS	SAROJ KUMAR PADHI VS	// PIPLI /337 /2024 ()
317	D-ABLAPL/24059/2024 ABLAPL/8714/2024	STATE OF ODISHA RAHAS PRADHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	// SARANAKUL /155 /2024 () //

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318	D-ABLAPL/21813/2024 ABLAPL/8715/2024	SABITRI BHOI VS STATE OF ODISHA	L.N.RAYATSINGH VS	BASUDEVPUR /486 /2024 () //
319	D-ABLAPL/23928/2024 ABLAPL/8716/2024	NARASINGH NAYAK @ KUTULI NAYAK @ ISWAR VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /389 /2023 () //
320	D-ABLAPL/22530/2024 ABLAPL/8717/2024	CHANDRASEKHAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
321	D-ABLAPL/23917/2024 ABLAPL/8718/2024	MUKTIKANTH BARIK VS STATE OF ODISHA	BHAWANI PRASAD TRIPATHY VS	MANGALPUR /211 /2024 () //
322	D-ABLAPL/23918/2024 ABLAPL/8719/2024	SAKTIKANTA BARIK VS STATE OF ODISHA	BHAWANI PRASAD TRIPATHY VS	MANGALPUR /211 /2024 () //
323	D-ABLAPL/23878/2024 ABLAPL/8720/2024	SAYAD SOHEB @SAYAD SHOAIB ALI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /357 /2024 () //
324	D-ABLAPL/22839/2024 ABLAPL/8721/2024	SARBESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /162 /2024 () //
325	D-ABLAPL/24008/2024 ABLAPL/8722/2024	AMAR KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASUDEVPUR /511 /2024 () //
326	D-ABLAPL/23326/2024 ABLAPL/8723/2024	KULAMANI BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	//0 () //
327	D-ABLAPL/24011/2024 ABLAPL/8724/2024	NITYANANDA MEHER VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	RENGALI (SAMBALPUR) /140 /2024 () //
328	D-ABLAPL/23900/2024 ABLAPL/8725/2024	KALO @ SK. KALIM VS STATE OF ODISHA	CHHABI BEHERA VS	KHANDAGIRI P.S. /507 /2024 () //
329	D-ABLAPL/23874/2024	JALISMITA MUDULI @ JALI SENAPATI	HIMANSU SEKHAR SATAPATHY	BIDANASI /182 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8726/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/23806/2024 ABLAPL/8727/2024	BAPINA PATRA @ BAPI KUMAR PATRA VS STATE OF ODISHA	SRINIBAS PARIJA VS	PARADEEP MODEL /184 /2024 () //
331	D-ABLAPL/23773/2024 ABLAPL/8728/2024	DEBASIS PANDA @ BABULI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /313 /2024 () //
332	D-ABLAPL/23577/2024 ABLAPL/8729/2024	NIYATI SWAIN VS STATE OF ODISHA	GOURI MOHAN RATH VS	TIRTOL /93 /2023 () //
333	D-ABLAPL/23724/2024 ABLAPL/8730/2024	SHANKAR SWAIN VS STATE OF ODISHA	BIKASH KUMAR DASH VS	ATHAMALLIK /176 /2024 () //
334	D-ABLAPL/23860/2024 ABLAPL/8731/2024	MANORANJAN ROUT VS STATE OF ODISHA	BISWAJIT MOHANTY VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000114/2024
335	D-ABLAPL/23888/2024 ABLAPL/8732/2024	PADMESWAR NAG VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TIRING /66 /2024 () //
336	D-ABLAPL/23665/2024 ABLAPL/8733/2024	DEBASIS PANDA @ BABULI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /281 /2024 () //
337	D-ABLAPL/23905/2024 ABLAPL/8734/2024	SUJIT KHATUA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /239 /2024 () //
338	D-ABLAPL/23939/2024 ABLAPL/8735/2024	SANATAN MALLICK @ MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /128 /2024 () //
339	D-ABLAPL/23977/2024 ABLAPL/8736/2024	TAPAN SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /174 /2024 () //
340	D-ABLAPL/21583/2024 ABLAPL/8737/2024	SAROJA KUMAR PATRA @ SAROJ PATRA VS	LAXMI NARAYAN RAYATSINGH VS	MARINE KASIA /91 /2024 ()

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CASES REGISTERED REPORT AS ON :09/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/24019/2024 ABLAPL/8738/2024	STATE OF ODISHA VISHAL PANGI @ BABU PANGI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// KORAPUT TOWN /212 /2024 ()
342	D-ABLAPL/23501/2024 ABLAPL/8739/2024	SUBHENDU DAS @ HAPPY DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// SUKINDA /243 /2024 ()
343	D-ABLAPL/23683/2024 ABLAPL/8740/2024	SAROJ KUMAR ROUT @ KUNA ROUT VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// DHARMASALA /323 /2002 ()
344	D-ABLAPL/22922/2024 ABLAPL/8741/2024	SABITA PATRA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// BHOGRAI /313 /2024 ()
345	D-ABLAPL/23947/2024 ABLAPL/8742/2024	BABA @ RAJEENDRA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// NIKIRAI /203 /2024 ()
346	D-ABLAPL/23950/2024 ABLAPL/8743/2024	KHURSID KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /26 /2023 ()
347	D-ABLAPL/23967/2024 ABLAPL/8744/2024	RINKU @ AZARUDDIN KHAN VS STATE OF ODISHA	ANITA SAHOO VS	// REMUNA /131 /2024 ()
348	D-ABLAPL/23784/2024 ABLAPL/8745/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// GHASIPURA /310 /2024 ()
349	D-ABLAPL/23889/2024 ABLAPL/8746/2024	BIKASH DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// BHANDARIPOKHARI /197 /2018 ()
350	D-ABLAPL/23940/2024 ABLAPL/8747/2024	KRUSHNA CHANDRA PARIDA @ KALU VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// BALANGA /216 /2024 ()
351	D-ABLAPL/23942/2024 ABLAPL/8748/2024	MD.SUFIAN @ SUFIAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// LATHIKATA /58 /2024 ()